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on the Table a copy of Government Resolution No. WB-19(2)/65 dated the 21st March, 1966, setting up a Central Wage Board for the Leather and Leather Goods Industry. [Placed in Library.. See No. LT-5895/66.]

(1)THE GOA, DAMAN AND DIU (ABSORBED EMPLOYEES CONDITIONS OF SERVICE) RULES, 1965

(ii) MINISTRY OF HOME AFFAIRS NOTI-ICATION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND ALSO MINISTER OF DEFENCE SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs:—

- (i) Notification G. S. R. No. 1896, dated the 30th December, 1965, publishing the Goa, Daman and Diu (Absorbed Employees Conditions of Service) Rules, 1965, under subsection (3) of section 3 of the Goa, Daman and Diu (Absorbed Employees) Act, 1965. [Placed in Library. See No. LT-5845/66).
- (ii) Notification G. S. R. No. 154, dated the 19th January. 1966, publishing corrigenda to Government Notification G. S. R. No. 1896, dated the 30th December, 1965. [Placed in Library. See No. LT-5845/66.]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

SHRI JAISUKHLAL HATHI: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) Notification G. S. R. No. 118, dated the 17th January, 1966.
- (ii) Notification G. S. R. No. 194, dated the 17th January, 1966. [Placed in Library. Set No. LT-5846/66) for(i) and (ii).]

ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE HINDUSTAN TELEPRINTERS LTD., MADRAS AND RELATED PAPERS.)

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SARDAR IQBAL SINGH: Sir, on behalf of Shri Jagannath Rao, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Fourth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1964-65, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-5847/66.]

ANNUAL REPORT (1964-65) ON THE WORKING OF THE EMPLOYEES' PROVIDENT FUNDS SCHEME, 1952.)

SHRI SHAH NAWAZ KHAN): Sir. I beg to lay on the Table a copy of the Annual Report on the working of the Employees' Provident Funds Scheme, 1952 for the year 1964-65. [Placed in Library. See No. LT-5950/66.]

REPORT OF ENQUIRY ON ACCIDENT IN LOWER BADJANA COLLIERY, DISTRICT DHANRAD

SHRI SHAH NAWAZ KHAN: Sir, I also beg to lay on the Table a copy of the Report of enquiry by the Deputy Chief Inspector of Mines on the fatal accident which took place on the llth January 1966, in the Lower Badjana Colliery, District Dhanbad. [Placed in Library. See No. [LT-5941/66.]

Ministry of Labour And Employment Notifications

SHRI SHAH NAWAZ KHAN: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour and Employment:

(i) Four Notifications under sub-section(2) of section 7 of the Employees'Provident Funds Act, 1952. [Placed in Library. See No. 5848/66.]